NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	CP 07/17	Admi- ssion	58	Neel Rajesh Shah Vs M/s United Spirits Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Vachan H.U 9535649743 Potitiones

ORDER

Counsel for petitioner is present. IA 07/17 is listed today. Counsel for Respondent is absent. Counter has not filed in IA 07/17. Time extended as last chance.

List it on 21/06/2017.

Member (J)

Member (T)